

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 156**  
**217/241-242/PB/2018**

**IN THE MATTER OF:**

Sanjay Aggarwal ... Applicant/Petitioner  
Vs  
Celebration City Projects Pvt. Ltd. ... Respondent

**Order under Section 241-242.**

**Order delivered on 02.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Isha Bhalla, Advs. for the intervenor

**ORDER**

List the matter for hearing on 03.03.2021.

Sdl-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sdl-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**